

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 82 of 2017 (SZ)

Appellant(s)

M/s Mahalakshmi Agencies
Rep by its Prop. K. Mahalakshmi
D. No.3 (2A) Dr. Rajendra Prasad
Road, Chrompet, Chennai 44

Vs

Respondent (s)

Tamil Nadu Pollution Control Board,
Rep by its Chairman,
Anna Salai, Guindy, Chennai – 32 and
others.

Legal Practitioners for Appellant(s)

M/s M. Babu Muthumeeran, J.
Subbiah,
& V. Dinesh.

Legal practitioners for respondent(s)

M/s M.K. Subramanian & E. Manoharan
for R1 and R2
Mrs. H. Yasmeen Ali for R3 and R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 15.12.2017 Appellant counsel present. R1, R2 counsel present. R3 side no representation. R1, R2 reply filed already. Memo filed on the side of Appellant. Recorded. On request by both side counsels post the matter before Tribunal call on 18.12.2017. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>